

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Wednesday THE 26th Day Of March 2025
COURT HALL NO.4 AT DHARWAD BENCH
at 02:30PM
BEFORE

THE HON'BLE MS. JUSTICE JYOTI MULIMANI

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Pet/Appl/Comp & Adv	Resp & Adv
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(MATTER PERTAINS TO PRINCIPAL BENCH, BENGALURU)			
<u>PRONOUNCEMENT OF JUDGMENT</u>			
1	RFA 757/2022	(DEC/INJ,) PET: SMT. GOWRAMMA MUNIYAPPA	RES: SRI.C.RAJAGOPAL NATARAJ BABA K H VEDAVYAS BHAT

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